

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9767/2026 BLAPL/3226/2026	UMA PRASAD BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000025/2026
2	D-BLAPL/9778/2026 BLAPL/3227/2026	SK. AZAD QUADRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /48 /2026 J.M.F.C.,BHADRAK(Bhadrak) GR/0000067/2026
3	D-BLAPL/2103/2026 BLAPL/3228/2026	FUTA @ FATU @ BIJAYA KUMAR SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	RASGOBINDPUR /37 /2018 P.O.,CHILDREN COURT,BARIPADA(May CT/0000032/2018
4	D-BLAPL/9779/2026 BLAPL/3229/2026	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /617 /2025 A.D.J.,TALCHER(Anugul) CT/0000168/2025
5	D-BLAPL/9836/2026 BLAPL/3230/2026	BANAMALI GOUDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000008/2026
6	D-BLAPL/8785/2026 BLAPL/3231/2026	KRUSHNA CHANDRA BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /457 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000124/2025
7	D-BLAPL/9400/2026 BLAPL/3232/2026	MD. AKHTAR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /91 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000308/2026
8	D-BLAPL/6775/2026 BLAPL/3233/2026	PAPUN NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000016/2025
9	D-BLAPL/8761/2026 BLAPL/3234/2026	JASOBANTA GHOSI @ GHUSI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	HEMGIR /104 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000216/2025
10	D-BLAPL/9358/2026 BLAPL/3235/2026	SUMANTA RAITA @ SUKANTA GAMANGO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /146 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000087/2025
11	D-BLAPL/9636/2026 BLAPL/3236/2026	ANANDA DUNGURI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /98 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000319/2026

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12	D-BLAPL/9763/2026 BLAPL/3237/2026	BALIA @ BALARAM MOHANTY @ JAGA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /142 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000467/2025
13	D-BLAPL/9603/2026 BLAPL/3238/2026	NAMITA NAYAK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000104/2026
14	D-BLAPL/9790/2026 BLAPL/3239/2026	ISAK NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MUDANPUR RAMPUR /18 /2026 SPECIAL JUDGE, KALAHANDI(Kalahand Spl/0000007/2026
15	D-BLAPL/9356/2026 BLAPL/3240/2026	JANAKA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /48 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000064/2024
16	D-BLAPL/9575/2026 BLAPL/3241/2026	PADI @ PRADIPTA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /37 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000005/2026
17	D-BLAPL/9859/2026 BLAPL/3242/2026	MAINA BEGUM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000123/2025
18	D-BLAPL/9551/2026 BLAPL/3243/2026	PETA @ TAPU MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /387 /2025 A.D.J., SORO(Baleshwar) ST/0000014/2026
19	D-BLAPL/9940/2026 BLAPL/3244/2026	DHIRAJ KUMAR SAH @ DHIRAJ SAH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000309/2026
20	D-BLAPL/9365/2026 BLAPL/3245/2026	BHUPENDER THAKUR VS STATE OF ODISHA	OM SWARUP VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
21	D-BLAPL/9839/2026 BLAPL/3246/2026	HASAN ANSARI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /162 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000287/2025
22	D-BLAPL/8654/2026 BLAPL/3247/2026	BINDU SAGAR DASH VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	SONEPUR /58 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000054/2026
23	D-BLAPL/9843/2026	MD ISRAFIL ALAM	DIBYA JYOTI SAHOO	RENGALI /162 /2025

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	BLAPL/3248/2026	VS STATE OF ODISHA	VS	A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000287/2025
24	D-BLAPL/9890/2026 BLAPL/3249/2026	MILLENIUM BALIYARSINGH @ JITU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /89 /2025 JMFC, KANAS(Puri) GR/0000181/2025
25	D-BLAPL/9651/2026 BLAPL/3250/2026	FIROJ PRADHAN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000052/2025
26	D-BLAPL/9131/2026 BLAPL/3251/2026	SIAN DIGAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000025/2025
27	D-BLAPL/9889/2026 BLAPL/3252/2026	SANGRAM MARTHA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /89 /2025 1ST A.D.J., PURI(Puri) ST/0000009/2025
28	D-BLAPL/6201/2026 BLAPL/3253/2026	BASUDEB NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// A.D.J.,KODALA(Ganjam) 2(A)CC/0000002/2026
29	D-BLAPL/6196/2026 BLAPL/3254/2026	NUTANA NAIK @ NUTAN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// A.D.J.,KODALA(Ganjam) 2(A)CC/0000002/2026
30	D-BLAPL/9018/2026 BLAPL/3255/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /707 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000265/2023
31	D-BLAPL/6253/2026 BLAPL/3256/2026	SIV SHANKAR NAYAK @ SIV SANKAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// A.D.J.,KODALA(Ganjam) 2(A)CC/0000002/2026
32	D-BLAPL/9837/2026 BLAPL/3257/2026	SAROJ KUMAR PRADHAN @ SAROJ PADHAN @ SANOJ PADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KATARBAGA /20 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000386/2026
33	D-BLAPL/9814/2026 BLAPL/3258/2026	RABINDRA KUMAR MAJHI VS STATE OF ODISHA	SITIKANT MISHRA VS	CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar) CT/0000182/2026
34	D-BLAPL/9992/2026 BLAPL/3259/2026	GIRISH SAHOO VS	PRASANNA KUMAR MISHRA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE

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35	D-BLAPL/9961/2026 BLAPL/3260/2026	STATE OF ODISHA SUJAY HALDAR @ HALDER VS	ARIJEET MISHRA VS	Spl/0000001/2026 JAJPUR ROAD /33 /2026 SPECIAL JUDGE,JAJPUR ROAD(Jajapur)
36	D-BLAPL/9684/2026 BLAPL/3261/2026	STATE OF ODISHA BIKRAM BEHERA VS	ASIT KUMAR JENA VS	Spl/0000006/2026 DHARMASALA /467 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur)
37	D-BLAPL/9688/2026 BLAPL/3262/2026	STATE OF ODISHA BIKRAM BEHERA VS	ASIT KUMAR JENA VS	CT/0001482/2025 DHARMASALA /417 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur)
38	D-BLAPL/9862/2026 BLAPL/3263/2026	STATE OF ODISHA SUDARSHAN BHOI VS	ROHIT KUMAR SUNA VS	CT/0001321/2025 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
39	D-BLAPL/9980/2026 BLAPL/3264/2026	STATE OF ODISHA KRUSHNA CHANDRA PADHY VS	DEVASHIS PANDA VS	TR/0000172/2025 HINJILI /116 /2026 J.M.F.C.,HINJILI(Ganjam)
40	D-BLAPL/9815/2026 BLAPL/3265/2026	STATE OF ODISHA MAHENDRA NANDLAL MAKWANA VS	SMRUTI RANJAN ROUT VS	GR/0000136/2026 CYBER CRIME AND ECO. OFFENCE, CU DISTRICT AND SESSIONS JUDGE,ANGU
41	D-BLAPL/8300/2026 BLAPL/3266/2026	STATE OF ODISHA GANESH BARIK VS	BHARATI MAITY VS	CT/0000063/2026 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
42	D-BLAPL/9349/2026 BLAPL/3267/2026	STATE OF ODISHA ABHINASH MALO VS	DURGA PRASAD PATTANAIK VS	2(A)CC/0000109/2025 ORKEL /68 /2018 SPECIAL JUDGE,MALKANGIRI(Malkang
43	D-BLAPL/8708/2026 BLAPL/3268/2026	STATE OF ODISHA DEEPAK KHATUA VS	JITENDRA SAMANTARAY VS	TR/0000061/2018 KODALA /473 /2023 A.D.J.,KHALLIKOTE(Ganjam)
44	D-BLAPL/9608/2026 BLAPL/3269/2026	STATE OF ODISHA KUNAL @ NIGAMANANDA BEHERA VS	PRASANTA KUMAR DAS VS	ST/0000047/2024 JHARSUGUDA /587 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
45	D-BLAPL/9942/2026 BLAPL/3270/2026	STATE OF ODISHA LIPI DIGAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	CT/0002540/2025 / /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000025/2025

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46	D-BLAPL/4916/2026 BLAPL/3271/2026	BALJEET SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /183 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000098/2025
47	D-BLAPL/9994/2026 BLAPL/3272/2026	BAGADIA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /107 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000092/2025
48	D-CMAPL/1611/2026 CMAPL/43/2026	BENUMADHAB MOHAPATRA VS BRUNDABAN MOHAPATRA	ADV. VS	// () //
49	D-CMAPL/37359/2025 CMAPL/44/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// () //
50	D-CMAPL/37255/2025 CMAPL/45/2026	GUNAKAR PANDA VS STATE OF ODISHA	M/S.PRADIPTA KISHORE BHUYAN, P.K.SAMAL VS	// () //
51	D-CMP/13313/2026 CMP/590/2026	PRADEEPTA CHARAN MOHANTY VS PRAMILA DAS	LINGARAJ MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001097/2022
52	D-CMP/14310/2026 CMP/591/2026	M/S. ASCOLT PIONEER, BBSR VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE EC/0000009/2013
53	D-CMP/15028/2026 CMP/592/2026	OM SWASTIM APARTMENT OWNERS ASSOCIATION, KHORDHA VS GURU PRASAD ACHARYA	BUDHIRAM DAS VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE Fao/0000074/2023
54	D-CONTC/11465/2026 CONTC/1975/2026	RAMAKANTA NAYAK VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	BALARAM BEHERA VS	// () //
55	D-CONTC/11474/2026 CONTC/1976/2026	GUNANIDHI MUDULI VS ARAVIND AGARWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR	BALARAM BEHERA VS	// () //
56	D-CONTC/11809/2026 CONTC/1977/2026	BIMALA SWAIN VS DR.N.TIRUMALA NAIK, IAS	SAROJA KANTA SAMAL VS	// () //
57	D-CONTC/11833/2026	SUSHANTA KUMAR PRADHAN	ADV.	//

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	CONTC/1978/2026	VS	VS	0
		SUSHANTA KUMAR MOHAPATRA, BRANCH MANAGER, KARNATAKA BANK, CUTTACK BRANCH		//
58	D-CONTC/11978/2026	SUDHIR KUMAR RATH	SANDHYARANI PANI	//
	CONTC/1979/2026	VS	VS	0
		ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
59	D-CONTC/12084/2026	RABINDRA KU.PANIGRAHY	ADV.	//
	CONTC/1980/2026	VS	VS	0
		ARAVIND AGRAWAL , IAS		//
60	D-CONTC/12089/2026	SRIBATSA KU.SAHOO	ADV.	//
	CONTC/1981/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
61	D-CONTC/13094/2026	RITUKANTA BASTIA	KALINGA KESHARI MOHAPATRA	//
	CONTC/1982/2026	VS	VS	0
		RUDRA MOHANTY, OAS(S)		//
62	D-CONTC/10996/2026	GANGES GARDENS REALTORS PVT.LTD., BHUBANESWAR	ANURAG PATI	//
	CONTC/1983/2026	VS	VS	0
		CHANCHAL RANA, I.A.S		//
63	D-CONTC/11104/2026	PUSPANJALI PATTANAIK	ADV.	//
	CONTC/1984/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
64	D-CONTC/14341/2026	BIKRAM SWAIN	KURESH PRASAD DASH	//
	CONTC/1985/2026	VS	VS	0
		B. PARAMESWARAN,IAS,COMMISSIONER CUM SECRETARY SC AND ST MINORITIES AND BACKWARD DEVELOPMENT DEPTT.		//
65	D-CONTC/10712/2026	SUBHENDU MISHRA	ADV.	//
	CONTC/1986/2026	VS	VS	0
		DEEPAK MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, BHUBANESWAR		//
66	D-CONTC/12298/2026	RASHMIREKHA DASH	ADV.	//
	CONTC/1987/2026	VS	VS	0
		ARAVIND AGRAWAL, I.A.S		//
67	D-CONTC/11477/2026	TAPAN KUMAR PRADHAN	BALARAM BEHERA	//
	CONTC/1988/2026	VS	VS	0
		ARAVIND AGARWAL,IAS,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
68	D-CONTC/11599/2026	UMESH CHANDRA BHUYAN	BALARAM BEHERA	//
	CONTC/1989/2026	VS	VS	0

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69	D-CONTC/11870/2026 CONTC/1990/2026	ARAVIND AGARWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. GIRIDHARI BEHERA VS ARVIND AGRAWAL, IAS	ADV. VS	// // ()
70	D-CONTC/11881/2026 CONTC/1991/2026	UPENDRA KUMAR TRIPATHY VS GIRISH S.N, IAS	ADV. VS	// // ()
71	D-CONTR/7751/2026 CONTR/7/2026	SAROJINI BHOLA VS S.SUSHREE, SUPERINTENDENT OF POLICE, NAYAGARH	ADV. VS	// // /0 ()
72	D-CRLA/8458/2026 CRLA/331/2026	NIRANJAN MAHARANA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	BIRMITRAPUR /197 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/000025/2024
73	D-CRLA/8450/2026 CRLA/332/2026	MADHUSUDAN BAGARTY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHAMA /285 /2025 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000091/2025
74	D-CRLA/8797/2026 CRLA/333/2026	FATHER OF THE VICTIM VS RABINARAYAN DUBEY@CHIKU@PANDA	MOHENDRA KUMAR MOHAPATRO VS	PURI SADAR /242 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000121/2023
75	D-CRLA/9130/2026 CRLA/334/2026	KALPATARU NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHANGA /88 /2019 A.D.J.,SALIPUR(Cuttack) ST/0000063/2022
76	D-CRLA/9182/2026 CRLA/335/2026	LAXMIDHAR SAHOO@BAIDHAR@BAIA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /243 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000164/2024
77	D-CRLA/8461/2026 CRLA/336/2026	PRAMOD CHANDRA MOHANTY@DILU VS STATE OF ODISHA	BUDHIRAM DAS VS	BIDANASI /37 /2013 1ST A.D.J., CUTTACK(Cuttack) ST/0000423/2013
78	D-CRLA/9193/2026 CRLA/337/2026	ABHI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /34 /2012 A.D.J.,CHATRAPUR(Ganjam) ST/0000052/2013
79	D-CRLLP/9513/2026 CRLLP/37/2026	STATE OF ODISHA VS SUMIT KUMAR MAHATO @ SUMANTA KUMAR MAHATO	UDIT RANJAN JENA, A.G.A. VS	RAYAGADA G.R.P. /22 /2019 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000022/2019

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80	D-CRLMA/9201/2026 CRLMA/43/2026	DR. RABINDRA CHANDRA PARAMANIK VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	TITILAGARH /250 /2025 A.D.J.,TITILAGARH(Balangir) BA/0000008/2026
81	D-CRLMC/7990/2026 CRLMC/1115/2026	RAJIV CHATURVEDI VS CENTRAL BUREAU OF INVESTIGATION	ABHISHEK DASH VS	BHUBANESWAR CBI /7 /2021 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000001/2024
82	D-CRLMC/8962/2026 CRLMC/1116/2026	DAMAYANTI SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SAHID NAGAR P.S. /104 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000240/2026
83	D-CRLMC/8963/2026 CRLMC/1117/2026	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SAHID NAGAR P.S. /104 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000240/2026
84	D-CRLMC/9960/2026 CRLMC/1118/2026	NIKUNJ JAGADEV VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 DISTRICT & SESSIONS JUDGE,PURI(Pur TR/0000025/2025
85	D-CRLMC/9823/2026 CRLMC/1119/2026	NABA KISHORE SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /1042 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001870/2025
86	D-CRLMC/9616/2026 CRLMC/1120/2026	ASWINI KUMAR DASH@CHINTU VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /163 /2026 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000017/2026
87	D-CRLMC/9142/2026 CRLMC/1121/2026	AJAY KUMAR RATH VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI RAMACHANDRA /358 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CRREV/0000020/2025
88	D-CRLMC/9273/2026 CRLMC/1122/2026	PUSHPA SHARMA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BERHAMPUR TOWN /290 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001854/2025
89	D-CRLMC/1388/2026 CRLMC/1123/2026	AMRUTESH MOHANTY VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	JAGATPUR /462 /2025 (//
90	D-CRLMC/9161/2026 CRLMC/1124/2026	MANAS SAHOO@MANAS KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	TALCHER TOWN /200 /2008 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000753/2008
91	D-CRLMC/8863/2026	BULU @ JOGENDRA DEEP	JAGABANDHU SAHU	PADAMPUR /29 /2021

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	CRLMC/1125/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000007/2021
92	D-CRLMC/8975/2026 CRLMC/1126/2026	MD SAMSER ALAM @ KALLU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000232/2025
93	D-CRLMC/9393/2026 CRLMC/1127/2026	MOHAMMED JAVED SULTAN VS STATE OF ODISHA	SYED MAHBOOB ALI VS	KHANDAGIRI P.S. /600 /2025 (//
94	D-CRLMC/9572/2026 CRLMC/1128/2026	GOURAHARI SAHU VS STATE OF ODISHA(VIG.)	ADYASIDHI MISHRA VS	/ /0 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar, GR/0000003/2012
95	D-CRLMC/9600/2026 CRLMC/1129/2026	PRATAP MITRA VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	MALKANGIRI /269 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000022/2024
96	D-CRLMC/10084/2026 CRLMC/1130/2026	SUBRAT PARICHHA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	VIGILANCE PS (BERHAMPUR) /38 /2019 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000020/2019
97	D-CRLMP/9813/2026 CRLMP/454/2026	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	BASUDEV PUJARI VS	NISCHINTAKOILI /63 /2026 (//
98	D-CRLMP/9508/2026 CRLMP/455/2026	KABITA RANI PATTNAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	PHULBANI SADAR /32 /2026 (//
99	D-CRLMP/9938/2026 CRLMP/456/2026	BIJAYA MANJARI SATAPATHY VS SOROJ RANJAN PARIDA	MOHIT AGARWAL VS	/ /0 DISTRICT AND SESSIONS JUDGE,ANGUL TRP(C)/0000001/2026
100	D-CRLMP/8656/2026 CRLMP/457/2026	SASMITA SETHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 (//
101	D-CRLMP/7555/2026 CRLMP/458/2026	VICTIM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RANPUR /49 /2026 (//
102	D-CRLMP/3338/2026 CRLMP/459/2026	SONU KANUNGO VS	ALOK KUMAR MOHAPATRA VS	/ /0 (

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103	D-CRLMP/9230/2026 CRLMP/460/2026	STATE OF ODISHA INFORMANT VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// MAHILA P.S.(BBSR) /53 /2026 ()
104	D-CRLMP/9456/2026 CRLMP/461/2026	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// //0 ()
105	D-CRLREV/9671/2026 CRLREV/258/2026	STATE OF ODISHA RAJ KISHORE SWAIN VS	PRAKASH KUMAR BEURA VS	// KHUNTUNI /37 /2024 A.D.J.,ATHAGARH(Cuttack)
106	D-CRLREV/9777/2026 CRLREV/259/2026	STATE OF ODISHA PANCHU SWAIN VS	SIDHARTHA SANKAR RAY (2) VS	MIS.CASE/000007/2025 PATTAPUR (DIGAPAHANDI) /48 /2012 DISTRICT & SESSIONS JUDGE,BERHAM
107	D-CRLREV/8547/2026 CRLREV/260/2026	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SANJIB KUMAR BHANJADEO VS	CRA/0000013/2018 CDA-II /96 /2025 J.M.F.C,CUTTACK(Cuttack)
108	D-CRLREV/8551/2026 CRLREV/261/2026	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SANJIB KUMAR BHANJADEO VS	ICC/0000056/2025 CDA-II /96 /2025 J.M.F.C,CUTTACK(Cuttack)
109	D-EXP/13276/2026 EXP/43/2026	STATE OF ODISHA PURI URBAN COOPERATIVE BANK EMPLOYEES UNION, PURI VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EPFO, BBSR	NIRANJAN BISWAL VS	ICC/0000071/2025 // ()
110	D-EXP/14103/2026 EXP/44/2026	SANJIB MOHANTY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // ()
111	D-FAO/12418/2026 FAO/195/2026	MANAGING COMMITTEE OF NARAYAN MANSINGH HIGH SCHOOL,ANTARKIARI,KHORDHA VS STATE OF ODISHA	HORDHA KUMAR MOHAPATRA VS	// // STATE EDUCATION TRIBUNAL,BHUBA
112	D-FAO/14287/2026 FAO/196/2026	KRUPASINDHU MISHRA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	Gia/0002050/2017 // STATE EDUCATION TRIBUNAL,BHUBA
113	D-MACA/14099/2026 MACA/327/2026	STATE OF ODISHA SUBASH CHANDRA CHOUDHURY@SUBASH CHOUDHURY VS ALIMPAN GHOSE	PRADEEP KUMAR MISHRA VS	Gia/0000143/2019 // 3RD A.D.J., BHUBANESWAR(Khordha) Mac/0000855/2011

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114	D-MACA/14130/2026 MACA/328/2026	DINESH PANDA VS RAMCHANDA SAHOO	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000239/2019
115	D-MACA/14140/2026 MACA/329/2026	DILLIP KUMAR DAKUA VS BISWARANJAN PATTANAIAK	DEBASISH PATNAIK VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000037/2019
116	D-MACA/14143/2026 MACA/330/2026	SWAYAN PRAGYA MOHAPATRA VS ABDUL KHALIL KHAN	DEBASISH PATNAIK VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000095/2023
117	D-MACA/14203/2026 MACA/331/2026	DARSIT CHOUDHURY VS RUNU PANDIT	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000194/2024
118	D-MACA/14384/2026 MACA/332/2026	TAPOI MOHAPATRA VS MALAYA KUMAR PRADHAN	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000120/2021
119	D-MACA/4912/2026 MACA/333/2026	MANAGER CLAIM(LEGAL), LIBERTY GIC LIMITED, BBSR VS SAROJ PARIDA	ADAM ALI KHAN VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR Mac/0000193/2023
120	D-MACA/10263/2026 MACA/334/2026	D.M., M/S. NATIONAL INSURANCE CO. LTD., BBSR VS BHIMSEN CHHATOI	PRAKASH KUMAR MOHANTY VS	// III MACT,PURI(Puri) MACT/0000179/2012
121	D-MACA/2724/2026 MACA/335/2026	PADMA NAYAK VS JYOTSNA KUMARI CHOUDHURY	DHANANJAYA MUND VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000137/2023
122	D-MACA/12516/2026 MACA/336/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS SOUBHAGINI SAHU	ANUPAM DASH VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000032/2023
123	D-MATA/14261/2026 MATA/118/2026	SMRUTI CHANDINI BHOI @ PAYAL BHOI VS GIRISH SAHU	SUMAN MODI VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000044/2025
124	D-MATA/14286/2026 MATA/119/2026	PILLA KIRTI @ PILLA KIRTHI VS PILLA VENKATESH	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKHEMUR CP/0000053/2023
125	D-MATA/11633/2026	IPSITA DEBATA	AJAYA NAYAK	//

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	MATA/120/2026	VS SOURAV SUMAN SARANGI	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000656/2023
126	D-MATA/13407/2026 MATA/121/2026	HAREKRUSHNA BEHERA VS MANASI JENA	SUBASH CHANDRA ACHARYA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000565/2021
127	D-MATA/13925/2026 MATA/122/2026	GURUMIT SINGH VS PAPIENDER KAUR	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, SAMBALPUR(Cuttack) CP/0000124/2023
128	D-RPFAM/13478/2026 RPFAM/95/2026	BIDHU BHUSAN BEHERA VS KALPANA SETHI @ BEHERA	MITHUN DAS VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Ctp/0000182/2021
129	D-TRP(C)/14133/2026 TRP(C)/95/2026	SWARNALATA MOHANTY VS RUPESH KUMAR MOHANTY	ANUPAM RATH VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000041/2026
130	D-TRP(C)/14317/2026 TRP(C)/96/2026	SUBHASIMA MOHARANA VS SOMANATH MOHARANA	SANJAY KUMAR BEHERA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR(Cuttack) CP/0000013/2026
131	D-TRP(C)/14500/2026 TRP(C)/97/2026	SUBHASHREE SAHOO VS PANCHANANA SAHOO	KARUNAKAR GAYA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000041/2019
132	D-TRP(C)/14587/2026 TRP(C)/98/2026	JYESTHA SARMISTHA SWAIN VS SUSIL KUMAR JENA	ASHOK KUMAR PATTANAIAK (A) VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000105/2026
133	D-WA/10076/2026 WA/536/2026	RAJESH KUMAR KHADIA VS ALOK MAHARANA	ARPIT SARANGI VS	// () //
134	D-WA/13191/2026 WA/537/2026	STATE OF ODISHA VS PUSPANJALI DEVI	ARABINDA TRIPATHY,A.G.A VS	// () //
135	D-WA/13192/2026 WA/538/2026	STATE OF ODISHA VS BATAKRUSHNA PANDA	AISHWARYA DASH,A.S.C VS	// () //
136	D-WA/13193/2026 WA/539/2026	STATE OF ODISHA VS	ARABINDA TRIPATHY,A.G.A VS	// ()

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137	D-WA/13260/2026 WA/540/2026	SIBARAM SABAT STATE OF ODISHA VS TAPASWINI NAIK	PRABIR KUMAR RAY, A.G.A. VS	// // 0 //
138	D-WA/51685/2025 WA/541/2026	STATE OF ODISHA VS BHAKTABATSAL SAHU	AISHWARYA DASH,A.S.C VS	// 0 //
139	D-WA/11336/2026 WA/542/2026	GANESWAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
140	D-WA/13343/2026 WA/543/2026	SURENDRA KUMAR DAS VS M/S. SAI KRUPA REAL ESTATE PVT.LTD	AVIJIT PAL VS	// 0 //
141	D-WA/13471/2026 WA/544/2026	STATE OF ODISHA VS HEMANTA KUMAR PRADHAN	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
142	D-WA/11718/2026 WA/545/2026	BHILAI ENGINEERING CORPORATION LTD. VS STEEL AUTHORITY OF INDIA LTD.	MILAN KANUNGO, (SR.ADV.) VS	// 0 //
143	D-WA/13472/2026 WA/546/2026	STATE OF ODISHA VS KISHORE CHANDRA PATRA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
144	D-WP(C)/13777/2026 WP(C)/10424/2026	M/S GM IRON AND STEEL COMPANY LTD., KOLKATA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
145	D-WP(C)/13967/2026 WP(C)/10425/2026	M/S SINGH AND SONS, SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
146	D-WP(C)/14028/2026 WP(C)/10426/2026	SRICHARAN PANDE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
147	D-WP(C)/14062/2026 WP(C)/10427/2026	KANAMANA GRAM PANCHAYAT, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //

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148	D-WP(C)/14052/2026 WP(C)/10428/2026	ARCHANAMAYI NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
149	D-WP(C)/14044/2026 WP(C)/10429/2026	PRABIN KUMAR PANIGRAHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
150	D-WP(C)/14056/2026 WP(C)/10430/2026	CHITTARANJAN BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
151	D-WP(C)/14050/2026 WP(C)/10431/2026	SULOCHANA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
152	D-WP(C)/14051/2026 WP(C)/10432/2026	MIHIR KUMAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
153	D-WP(C)/11995/2026 WP(C)/10433/2026	ANITA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// 0 //
154	D-WP(C)/12612/2026 WP(C)/10434/2026	RAKHI MANDAL VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	// 0 //
155	D-WP(C)/13425/2026 WP(C)/10435/2026	BIRA KISHORE BARIK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
156	D-WP(C)/14358/2026 WP(C)/10436/2026	BHUBANESWAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
157	D-WP(C)/13423/2026 WP(C)/10437/2026	ANADI MAHAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
158	D-WP(C)/13485/2026 WP(C)/10438/2026	SATYANARAYAN DEEP VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
159	D-WP(C)/14066/2026	MIHIR KUMAR BHOI	PABITRA KUMAR NAYAK	//

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	WP(C)/10439/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/11733/2026 WP(C)/10440/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	KABIRAJ SAHOO VS	// 0 //
161	D-WP(C)/14553/2026 WP(C)/10441/2026	CHANDRAKANTA PAGAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
162	D-WP(C)/13050/2026 WP(C)/10442/2026	PABITRA MOHAN SAHOO VS REGIONAL TRANSPORT OFFICER-CUM-TAXING OFFICER, ANGUL	KADAR MOHAMMAD VS	// 0 //
163	D-WP(C)/13405/2026 WP(C)/10443/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
164	D-WP(C)/13380/2026 WP(C)/10444/2026	ARUN COLLEGE OF NURSING, KENDRAPARA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
165	D-WP(C)/14068/2026 WP(C)/10445/2026	LOKNATH MEHER VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
166	D-WP(C)/14019/2026 WP(C)/10446/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
167	D-WP(C)/13295/2026 WP(C)/10447/2026	GAYATRI DEVI VS GOVT. OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
168	D-WP(C)/14070/2026 WP(C)/10448/2026	CHITTARANJAN NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
169	D-WP(C)/19768/2025 WP(C)/10449/2026	MINAKSHI NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
170	D-WP(C)/14023/2026 WP(C)/10450/2026	MADAN MAJHI VS	KUNAL KUMAR SWAIN VS	// 0

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171	D-WP(C)/13370/2026 WP(C)/10451/2026	STATE OF ODISHA BIDYADHAR BHOI VS	DILLIP KUMAR BEHERA VS	// // 0
172	D-WP(C)/13962/2026 WP(C)/10452/2026	STATE OF ODISHA RASHMILATA PATRA VS	SUKANTA KUMAR MISHRA VS	// // 0
173	D-WP(C)/14305/2026 WP(C)/10453/2026	STATE OF ODISHA M/S. HIMMAT SELF HELF GROUP, BHADRAK VS	AMITAV DAS VS	// // 0
174	D-WP(C)/14064/2026 WP(C)/10454/2026	STATE OF ODISHA MANOJ ORAM VS	PABITRA KUMAR NAYAK VS	// // 0
175	D-WP(C)/54598/2025 WP(C)/10455/2026	STATE OF ODISHA AKSHYA KUMAR SAHOO VS	DR. JITENDRA KUMAR LENKA VS	// // 0
176	D-WP(C)/14542/2026 WP(C)/10456/2026	STATE OF ODISHA SUMITA PAGAL VS	DEBIDUTTA MOHAPATRA VS	// // 0
177	D-WP(C)/13932/2026 WP(C)/10457/2026	STATE OF ODISHA ABANTEE SETHI VS	GHANASHYAM DASH VS	// // 0
178	D-WP(C)/13419/2026 WP(C)/10458/2026	STATE OF ODISHA SUKLANSHU SEKHAR MOHANTY VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0
179	D-WP(C)/14335/2026 WP(C)/10459/2026	STATE OF ODISHA PRADIPTA KUMAR CHOTTRAY VS	ASHIM KISHOR PAL VS	// // 0
180	D-WP(C)/14547/2026 WP(C)/10460/2026	LAND ACQUISITION OFFICER (NH 16) CUM COMPETENT AUTHORITY, KHURDA SUKADEV DAS VS	DEBIDUTTA MOHAPATRA VS	// // 0
181	D-WP(C)/5531/2026 WP(C)/10461/2026	STATE OF ODISHA JANA SMALL FINANCE BANK LIMITED, CUTTACK VS	BIBHUTI BHUSAN SWAIN VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/13294/2026 WP(C)/10462/2026	AJIT KUMAR MALLICK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
183	D-WP(C)/14549/2026 WP(C)/10463/2026	GYANAMANJARI BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
184	D-WP(C)/13424/2026 WP(C)/10464/2026	MAHESWAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
185	D-WP(C)/14551/2026 WP(C)/10465/2026	SK KAYEM ALI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
186	D-WP(C)/13731/2026 WP(C)/10466/2026	ARUN KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
187	D-WP(C)/13277/2026 WP(C)/10467/2026	KRUSHNA PRASAD RAUT VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
188	D-WP(C)/13269/2026 WP(C)/10468/2026	RATNA PRAVA MOHAPATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
189	D-WP(C)/13410/2026 WP(C)/10469/2026	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/13429/2026 WP(C)/10470/2026	PUSPANJALI PATRO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
191	D-WP(C)/858/2026 WP(C)/10471/2026	DURGA MADHAB SUNDARAY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
192	D-WP(C)/13270/2026 WP(C)/10472/2026	PUSPA HEMBRAM VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
193	D-WP(C)/13266/2026	DR. SUPRAVA NAYAK	SATYABRATA MOHANTY (1)	//

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	WP(C)/10473/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13811/2026	AMIT RAJ	ARUN KUMAR PATRA	//
	WP(C)/10474/2026	VS STATE OF ORISSA	VS	0 //
195	D-WP(C)/13748/2026	PUSPANJALI OJHA	RAMAKRISHNA BISOI	//
	WP(C)/10475/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/14292/2026	SHARAT CHANDRA BHOI	PREMANANDA MOHANTY	//
	WP(C)/10476/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/14300/2026	GAGAN BIHARI PANDA	PREMANANDA MOHANTY	//
	WP(C)/10477/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/14296/2026	DAITARI SAMAL	PREMANANDA MOHANTY	//
	WP(C)/10478/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/13793/2026	SAIRAM APAT	ARUN KUMAR PATRA	//
	WP(C)/10479/2026	VS STATE OF ORISSA	VS	0 //
200	D-WP(C)/14392/2026	PARTHA SARATHI PATTANAYAK	ARNAV BEHERA	//
	WP(C)/10480/2026	VS JITU RANJAN BEHERA	VS	0 //
201	D-WP(C)/11516/2026	DIPAK RANJAN BEURA	KRUSHNA CHANDRA RATH	//
	WP(C)/10481/2026	VS THE STATE OF ODISHA	VS	0 //
202	D-WP(C)/13800/2026	PRAMOD KUMAR SAHOO	ARUN KUMAR PATRA	//
	WP(C)/10482/2026	VS STATE OF ORISSA	VS	0 //
203	D-WP(C)/13096/2026	GANAPATI SUNANI	ARUN KUMAR DAS	//
	WP(C)/10483/2026	VS DIVISIONAL MANAGER, L.I.C. OF INDIA, BERHUMPUR DIVISION, GANJAM	VS	0 //
204	D-WP(C)/14629/2026	DURGA CHARAN MURUDI	DURGESH NARAYAN RATH	//
	WP(C)/10484/2026	VS	VS	0

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205	D-WP(C)/14059/2026 WP(C)/10485/2026	STATE OF ORISSA SOMRA MINZ VS	PABITRA KUMAR NAYAK VS	// // 0
206	D-WP(C)/13807/2026 WP(C)/10486/2026	STATE OF ODISHA RAJAN PRASAD VS	ARUN KUMAR PATRA VS	// // 0
207	D-WP(C)/14398/2026 WP(C)/10487/2026	STATE OF ORISSA PARTHA SARATHI PATTANAYAK VS	ARNAV BEHERA VS	// // 0
208	D-WP(C)/13536/2026 WP(C)/10488/2026	DEBASHISH ROUT JOSWANT KUMAR HIAL VS	PUJARANI MUDULI VS	// // 0
209	D-WP(C)/14595/2026 WP(C)/10489/2026	STATE OF ODISHA D.SRINIVAS VS	BIRAJA PRASANNA DAS VS	// // 0
210	D-WP(C)/13539/2026 WP(C)/10490/2026	STATE OF ODISHA STHITI MISHRA VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0
211	D-WP(C)/14197/2026 WP(C)/10491/2026	STATE OF ODISHA SUPRAVA PANDA VS	LALITENDU MISHRA VS	// // 0
212	D-WP(C)/13542/2026 WP(C)/10492/2026	STATE OF ODISHA ANNAPURNA BARAL @ ROUT VS	CHIRANJEEV BIDYABHUSHAN VS	// // 0
213	D-WP(C)/11536/2026 WP(C)/10493/2026	STATE OF ODISHA SAMUEL KISKU VS	RADHARAMAN DAS NAYAK VS	// // 0
214	D-WP(C)/14580/2026 WP(C)/10494/2026	MARIAM KISHU LOKANATH SAHOO VS	LAXMI KANTA MOHANTY VS	// // 0
215	D-WP(C)/14569/2026 WP(C)/10495/2026	STATE OF ODISHA RESHMA RANI SAHOO VS	AMRUT BARAL VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/13374/2026 WP(C)/10496/2026	PURNA CHANDRA BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
217	D-WP(C)/12571/2026 WP(C)/10497/2026	SASMITA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
218	D-WP(C)/9328/2026 WP(C)/10498/2026	M/S. PEERLESS HOTELS PVT. LTD., KOLKATA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	D-WP(C)/15105/2026 WP(C)/10499/2026	RAJENDRA SAHU @ RAJENDRA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
220	D-WP(C)/13378/2026 WP(C)/10500/2026	RANJULATA PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
221	D-WP(C)/13420/2026 WP(C)/10501/2026	BIDIPTA KUMAR TAHAL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
222	D-WP(C)/13543/2026 WP(C)/10502/2026	BHABANI PRASAD DASH VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
223	D-WP(C)/13480/2026 WP(C)/10503/2026	MAHESWAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
224	D-WP(C)/4080/2026 WP(C)/10504/2026	NANDITA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
225	D-WP(C)/14183/2026 WP(C)/10505/2026	TIKILI MALLICK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
226	D-WP(C)/14762/2026 WP(C)/10506/2026	M/S. MAA TARA TARINI NUT AND BOLT STORE, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
227	D-WP(C)/13531/2026	JIBAN KUMAR BEHERA	DR. SUJATA DASH	//

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	WP(C)/10507/2026	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/8883/2026 WP(C)/10508/2026	SAMIMA BEGUM VS STATE OF ODISHA	IRSHAD AHMMED VS	// 0 //
229	D-WP(C)/14843/2026 WP(C)/10509/2026	DR.BABITA PATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
230	D-WP(C)/14255/2026 WP(C)/10510/2026	NALCO PROGRESSIVE EMPLOYEES UNION, ANGUL VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
231	D-WP(C)/15019/2026 WP(C)/10511/2026	M/S ALLSTAR IMPEX PVT LTD VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
232	D-WP(C)/9371/2026 WP(C)/10512/2026	M/S MAHANADI COALFIELDS LIMITED, JHARSUGUDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
233	D-WP(C)/14691/2026 WP(C)/10513/2026	CHANDRA PRAKASH RAI VS UNION OF INDIA	ATUL TRIPATHY VS	// 0 //
234	D-WP(C)/12906/2026 WP(C)/10514/2026	TILOTTAMA BEHERA @ SENAPATI VS STATE OF ODISHA	BIBHUTI BUSAN MISHRA (2) VS	// 0 //
235	D-WP(C)/9473/2026 WP(C)/10515/2026	UNION OF INDIA VS PRASANNA KUMAR MISHRA	ALOK KUMAR MOHANTY VS	// 0 //
236	D-WP(C)/15018/2026 WP(C)/10516/2026	M/S BIO TECH SOLUTION, GANJAM VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
237	D-WP(C)/13074/2026 WP(C)/10517/2026	AMIYA RANJAN DASH VS UNION OF INDIA	JAYANTA KUMAR MAJHI VS	// 0 //
238	D-WP(C)/13250/2026 WP(C)/10518/2026	EXECUTIVE ENGINEER (ELECT.) KEED, TPWODL, KALAHANDI VS	PRASANTA KUMAR TRIPATHY VS	// 0

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239	D-WP(C)/15078/2026 WP(C)/10519/2026	PRADIPTA DASH SOUMYA KANTA KHANDAI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// // 0 //
240	D-WP(C)/15079/2026 WP(C)/10520/2026	SUSMITA RANI MOHAPATRO VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
241	D-WP(C)/13911/2026 WP(C)/10521/2026	MADAN MOHAN MAHAPATRA VS STATE OF ODISHA	ASWINI PATNAIK VS	// 0 //
242	D-WP(C)/13723/2026 WP(C)/10522/2026	REENA MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
243	D-WP(C)/11830/2026 WP(C)/10523/2026	RAJESH GOUDA, PROP- M/S RADHA KRISHNA TRADERS VS THE SUPERINTENDENT, CGST AND CENTRAL EXCISE, KORAPUT RANGE	ABHISHEK SAHOO VS	// 0 //
244	D-WP(C)/13535/2026 WP(C)/10524/2026	PRIYABRATA PRADHAN VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
245	D-WP(C)/15080/2026 WP(C)/10525/2026	IJA DAS VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
246	D-WP(C)/14214/2026 WP(C)/10526/2026	SK. AINUL@AIMUL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
247	D-WP(C)/12509/2026 WP(C)/10527/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	PRABHU PADARABINDA PARIDA VS	// 0 //
248	D-WP(C)/15087/2026 WP(C)/10528/2026	SANJUKTA KUMARI MOHAPATRA @ SANJUKTA MOHAPATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
249	D-WP(C)/15095/2026 WP(C)/10529/2026	KALPANA DAS @ SENAPATI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //

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250	D-WP(C)/15083/2026 WP(C)/10530/2026	NIBEDITA SATAPATHY VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
251	D-WP(C)/15097/2026 WP(C)/10531/2026	LIZA NAYAK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
252	D-WP(C)/15089/2026 WP(C)/10532/2026	PRIYANKA PATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
253	D-WP(C)/14393/2026 WP(C)/10533/2026	RABI SHANKAR SAHU VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
254	D-WP(C)/14375/2026 WP(C)/10534/2026	PREMANANDA BEHERA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
255	D-WP(C)/15031/2026 WP(C)/10535/2026	M/S SANSKAR AGRO, SONEPUR VS CANARA BANK, SONEPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/15022/2026 WP(C)/10536/2026	M/S SANSKAR AGRO, SONEPUR VS INDIAN BANK	KANANBALA ROY CHOUDHURY VS	// 0 //
257	D-WP(C)/14382/2026 WP(C)/10537/2026	KANHU CHARAN LENKA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
258	D-WP(C)/12993/2026 WP(C)/10538/2026	M/S MEDHAVI FOUNDATION, KOLKATA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// 0 //
259	D-WP(C)/15090/2026 WP(C)/10539/2026	PUSPANJALI NAYAK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
260	D-WP(C)/15084/2026 WP(C)/10540/2026	R.ANUSHA RANU VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
261	D-WP(C)/13538/2026	BHAGABAN MAJHI	SURYANSHI SRIVASTAVA	//

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	WP(C)/10541/2026	VS MOHANDAS MAJHI	VS	0 //
262	D-WP(C)/15093/2026 WP(C)/10542/2026	MONALISHA PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
263	D-WP(C)/11651/2026 WP(C)/10543/2026	MITALI JENA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
264	D-WP(C)/14459/2026 WP(C)/10544/2026	MRUTYUNJAYA MAHAKUL VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
265	D-WP(C)/14461/2026 WP(C)/10545/2026	MRUTYUNJAYA MAHAKUL VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
266	D-WP(C)/12508/2026 WP(C)/10546/2026	SWARNALATA SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
267	D-WP(C)/15035/2026 WP(C)/10547/2026	ASWINI KUMAR MIRDHA VS STATE BANK OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
268	D-WP(C)/15013/2026 WP(C)/10548/2026	M/S SANSKAR AGRO VS INDIAN OVERSEAS BANK, SONEPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
269	D-WP(C)/11736/2026 WP(C)/10549/2026	SATYARANJAN PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
270	D-WP(C)/14012/2026 WP(C)/10550/2026	AJAY KUMAR PATEL VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
271	D-WP(C)/14902/2026 WP(C)/10551/2026	SRUSTI SAMPURNA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
272	D-WP(C)/14015/2026 WP(C)/10552/2026	NIRLIPTA KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// 0

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273	D-WP(C)/13865/2026 WP(C)/10553/2026	STATE OF ODISHA P. NILAKANTHA REDDY VS	SURENDRA BEHERA VS	// // ()
274	D-WP(C)/14754/2026 WP(C)/10554/2026	PUBLIC INFORMATION OFFICER,OFFICE OF THE ASSISTANT REGISTRAR OF COOPERETAVE SOCIETIES UMESH CHANDRA DASH VS	KUNAL KUMAR SWAIN VS	// // ()
275	D-WP(C)/15086/2026 WP(C)/10555/2026	STATE OF ODISHA NARAYAN DAS GUPTA VS	JAYDEEP PAL VS	// // ()
276	D-WP(C)/14149/2026 WP(C)/10556/2026	STATE OF ODISHA SUSHIL @ SUSIL KUMAR PATRA VS	SUBRAT KUMAR KAR VS	// // ()
277	D-WP(C)/14957/2026 WP(C)/10557/2026	STATE OF ODISHA CHHABIRANI SETHI VS	RABI NARAYAN PANDA VS	// // ()
278	D-WP(C)/12969/2026 WP(C)/10558/2026	STATE OF ODISHA SUGYAN KUMARI DEVI VS	LOKANATH RATH VS	// // ()
279	D-WP(C)/14727/2026 WP(C)/10559/2026	STATE OF ODISHA M/S. ADILAXMI STRUCTURAL SOLUTION, TAMANDO, BBSR VS	ARCHANA BEHERA VS	// // ()
280	D-WP(C)/14213/2026 WP(C)/10560/2026	COMMISSIONER OF CT AND GST, CUTTACK JITENDRA SUBUDHI VS	AMULYA RATNA PANDA VS	// // ()
281	D-WP(C)/15092/2026 WP(C)/10561/2026	STATE OF ODISHA NIRMAL KUMAR NAYAK VS	ATUL TRIPATHY VS	// // ()
282	D-WP(C)/12706/2026 WP(C)/10562/2026	STATE OF ODISHA SUSANTA KUMAR NAIK VS	KRISHNA CHANDRA SAHU VS	// // ()
283	D-WP(C)/15043/2026 WP(C)/10563/2026	STATE OF ODISHA OM PRAKASH SAHU VS	ATUL TRIPATHY VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/14912/2026 WP(C)/10564/2026	NIRMALA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/13988/2026 WP(C)/10565/2026	DR. KRISHNA NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
286	D-WP(C)/15201/2026 WP(C)/10566/2026	PRAGATI DAS VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
287	D-WP(C)/13724/2026 WP(C)/10567/2026	BASI MAJHI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
288	D-WP(C)/14935/2026 WP(C)/10568/2026	DEEPAK KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	D-WP(C)/13787/2026 WP(C)/10569/2026	SASWATA SUBHADARSAN VS THE CHAIRMAN OF SEBI, MUMBAI	JYOTIKANTA MOHAPATRA VS	// 0 //
290	D-WP(C)/14206/2026 WP(C)/10570/2026	SHAILESH DAS VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
291	D-WP(C)/14962/2026 WP(C)/10571/2026	KALYANMAYEE SELF HELF GROUP, JALESWAR, BALASORE VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
292	D-WPCRL/9505/2026 WPCRL/45/2026	CHAND KUMAR VASA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
293	D-ABLAPL/8819/2026 ABLAPL/4030/2026	BISHNUPADA GHADEI @ GHARAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAIBANIA /32 /2026 0 //
294	D-ABLAPL/9337/2026 ABLAPL/4031/2026	ANIL JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	DHUSURI /117 /2026 0 //
295	D-ABLAPL/9846/2026	SUMANTA RANASINGH	ACHYUTANANDA PATTANAIAK	CYBER CRIME AND ECONOMIC OFFEN

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	ABLAPL/4032/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/9857/2026 ABLAPL/4033/2026	AYUSHMAN SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /230 /2026 () //
297	D-ABLAPL/9385/2026 ABLAPL/4034/2026	RABINDRA KAR VS STATE OF ODISHA	NETRANANDA BISWAL VS	PARADEEP MODEL /35 /2025 () //
298	D-ABLAPL/9480/2026 ABLAPL/4035/2026	LOCHAN SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /87 /2026 () //
299	D-ABLAPL/9441/2026 ABLAPL/4036/2026	RAVINDRA BARADA @ RAVI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /40 /2026 () //
300	D-ABLAPL/9530/2026 ABLAPL/4037/2026	GANESH PATRA @ GANESWAR PATRA VS STATE OF ODISHA	PADMANAVA JENA VS	RANPUR /259 /2021 () //
301	D-ABLAPL/9475/2026 ABLAPL/4038/2026	PRITAM KUMAR JENA @ PRITAM KU. JENA @ PRITAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GURANDI /40 /2026 () //
302	D-ABLAPL/9534/2026 ABLAPL/4039/2026	AKASH CHHATOI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BASELI SAHI PS /51 /2026 () //
303	D-ABLAPL/9910/2026 ABLAPL/4040/2026	SUSIL MALIK @ SUSHIL MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /239 /2017 () //
304	D-ABLAPL/8327/2026 ABLAPL/4041/2026	GUDLA SRINIVAS RAO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// () //
305	D-ABLAPL/9590/2026 ABLAPL/4042/2026	AKASH KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	CDA-II /54 /2026 () //
306	D-ABLAPL/9578/2026 ABLAPL/4043/2026	BADAL PATRA VS	BRUNDABAN ROUT VS	RAJKANIKA /80 /2026 ()

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307	D-ABLAPL/9633/2026 ABLAPL/4044/2026	STATE OF ODISHA PAPPU KUMAR SAHOO @ PAPU KUMAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// PLANTSITE /93 /2026 ()
308	D-ABLAPL/9656/2026 ABLAPL/4045/2026	SUJATA SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// BOUDH /132 /2026 ()
309	D-ABLAPL/9871/2026 ABLAPL/4046/2026	STATE OF ODISHA PRADEEP MOHANTY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// DHARMASALA /115 /2026 ()
310	D-ABLAPL/9712/2026 ABLAPL/4047/2026	STATE OF ODISHA MD. BABLLU @ MD. BABUL VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARGARH RURAL /13 /2026 ()
311	D-ABLAPL/9874/2026 ABLAPL/4048/2026	STATE OF ODISHA PRADEEP MOHANTY VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// JENAPUR /76 /2026 ()
312	D-ABLAPL/9864/2026 ABLAPL/4049/2026	STATE OF ODISHA UMESH DALEI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// BANGOMUNDA /81 /2017 ()
313	D-ABLAPL/9719/2026 ABLAPL/4050/2026	STATE OF ODISHA PRANABANDHU MOHARANA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// DHENKANAL SADAR /137 /2026 ()
314	D-ABLAPL/9723/2026 ABLAPL/4051/2026	STATE OF ODISHA MANTU @ SANJAY KUMAR DAS @ SANJAY VS STATE OF ODISHA	SITIKANT MISHRA VS	// CYBER CRIME AND E.O, BALASORE /12 ()
315	D-ABLAPL/9724/2026 ABLAPL/4052/2026	STATE OF ODISHA GYANENDRA DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	// CYBER CRIME AND E.O, BALASORE /12 ()
316	D-ABLAPL/9726/2026 ABLAPL/4053/2026	STATE OF ODISHA BISWARANJAN ROUT VS STATE OF ODISHA	AMARENDRA SAHOO VS	// ATHGARH /89 /2026 ()
317	D-ABLAPL/9963/2026 ABLAPL/4054/2026	STATE OF ODISHA PARAMANANDA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// HANDAPA /107 /2026 ()

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318	D-ABLAPL/9773/2026 ABLAPL/4055/2026	NAYAN KUMAR ROUT VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	ANANTPUR /32 /2026 () //
319	D-ABLAPL/9806/2026 ABLAPL/4056/2026	UTTAM KUMAR PAGAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //
320	D-ABLAPL/9863/2026 ABLAPL/4057/2026	BISWAJIT DAS @ BITAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /263 /2025 () //
321	D-ABLAPL/9869/2026 ABLAPL/4058/2026	MAHABAHU NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	MOTANGA /185 /2025 () //
322	D-ABLAPL/9996/2026 ABLAPL/4059/2026	MAHADEB SAHU VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/000001/2026
323	D-ABLAPL/9614/2026 ABLAPL/4060/2026	MUNA NAYAK VS STATE OF ODISHA	PRATAP NAIK VS	CAPITAL P.S. /192 /2026 () //
324	D-ABLAPL/9035/2026 ABLAPL/4061/2026	DILLIP BARIHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /304 /2025 () //
325	D-ABLAPL/9912/2026 ABLAPL/4062/2026	PIKULU DASH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /132 /2026 () //
326	D-ABLAPL/9913/2026 ABLAPL/4063/2026	PRATAP CHANDRA DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /29 /2026 () //
327	D-ABLAPL/9914/2026 ABLAPL/4064/2026	SANJAY GIRI @ BABULI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRAI /70 /2026 () //
328	D-ABLAPL/9699/2026 ABLAPL/4065/2026	PURUSATTAM PARIDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /292 /2025 () //
329	D-ABLAPL/9896/2026	JOGENDRA NAYAK @ JOGI	JUDHISTHIR SAHOO	JAGANNATHA PRASAD /414 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4066/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/9905/2026 ABLAPL/4067/2026	DALJEET KAUR MANN VS STATE OF ODISHA	ISHA PRIYADARSHINI VS	BISRA /79 /2026 () //
331	D-ABLAPL/9722/2026 ABLAPL/4068/2026	SAROJINI MOHARANA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	DHENKANAL SADAR /137 /2026 () //
332	D-ABLAPL/9718/2026 ABLAPL/4069/2026	BIRANCHI @ BIRU SETHI VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	SATYABADI /399 /2023 () //
333	D-ABLAPL/9231/2026 ABLAPL/4070/2026	SAINA @ SMRUTIRANI MOHAPATRA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	CANTONMENT ROAD /301 /2025 () //
334	D-ABLAPL/9924/2026 ABLAPL/4071/2026	PURNACHANDRA NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /159 /2026 () //
335	D-ABLAPL/9917/2026 ABLAPL/4072/2026	KALAM KHAN @ SK. KALAM VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK TOWN /13 /2026 () //
336	D-ABLAPL/9198/2026 ABLAPL/4073/2026	SK. TAJ MOHAMMAD VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /7 /2026 () //
337	D-ABLAPL/9854/2026 ABLAPL/4074/2026	AJIT@JYOTI RANJAN PARIDA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	HINDOL /82 /2026 () //
338	D-ABLAPL/9877/2026 ABLAPL/4075/2026	KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	DHARMASALA /115 /2026 () //
339	D-ABLAPL/9922/2026 ABLAPL/4076/2026	KALAM KHAN @ SK KALAM VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK TOWN /82 /2026 () //
340	D-ABLAPL/9929/2026 ABLAPL/4077/2026	PRASANTA KUMAR OJHA VS	BIKRAM CHANDRA GHADEI VS	KHANTAPADA /46 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/9878/2026 ABLAPL/4078/2026	STATE OF ODISHA KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// JENAPUR /72 /2026 (//
342	D-ABLAPL/9879/2026 ABLAPL/4079/2026	STATE OF ODISHA KULAMANI PRADHAN VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// JENAPUR /73 /2026 (//
343	D-ABLAPL/9895/2026 ABLAPL/4080/2026	STATE OF ODISHA SURYAKANTA MOHANTY @ BALU VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// BHARATPUR PS /136 /2026 (//
344	D-ABLAPL/9933/2026 ABLAPL/4081/2026	STATE OF ODISHA RAJESH SATAPATHY @ RAJESH KUMAR SATAPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	// JAGANNATHA PRASAD /474 /2025 (//
345	D-ABLAPL/10003/2026 ABLAPL/4082/2026	STATE OF ODISHA KANHUCHARAN MANDAL @ DEBASIS MANDAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// ITAMATI /116 /2026 (//
346	D-ABLAPL/9944/2026 ABLAPL/4083/2026	STATE OF ODISHA NARENDRA PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// KALINGA NAGAR /38 /2026 (//
347	D-ABLAPL/10008/2026 ABLAPL/4084/2026	STATE OF ODISHA MINI MANDAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	// //0 J.M.F.C.,RANPUR(Nayagarh) 2(C)CC/0000070/2018
348	D-ABLAPL/10013/2026 ABLAPL/4085/2026	STATE OF ODISHA PRIYANSHU PRIYANKAR NAYAK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// MARINE PS AT BALARAMGADI /31 /2026 (//
349	D-ABLAPL/10040/2026 ABLAPL/4086/2026	STATE OF ODISHA SOUMYA RANJAN SAMAL @ BABULU VS STATE OF ODISHA	SRIKANTA GOUDA VS	// PALLAHARA /79 /2026 (//
350	D-ARBP(ICA)/14492/2026 ARBP(ICA)/2/2026	STATE OF ODISHA GLENCORE INTERNATIONAL AG VS NATIONAL ALUMINIUM COMPANY LTD.,BHUBANESWAR	ISHWAR MOHANTY VS	// // (//